

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No. 440/2019 in
O.A. No. 4323/2018**

This the 12th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Bijender Kumar
S/o Shri Suresh Chand,
R/o 1619, A-1, Gali No. 60
Naveen Shahdara, Delhi

... Applicant

(through Advocate: Shri Parmeet Singh)

Versus

1. Mr. Vijay Kumar Dev
Chief Secretary
Government of NCT of Delhi
Delhi Secretariat, I.P Estate
New Delhi- 110002
2. Dr. Sunil Kumar,
Medical Superintendent
Guru Teg Bahadur Hospital
Dilshad Garden
Shahdara, Delhi

... Respondents

(through Advocate: Sh. Rohit Bhagat for
Sh. Sourabh Chadda)

ORDER (Oral)**Hon'ble Mr. Ashish Kalia, Member (J):**

In terms of compliance order, CP is closed.

(Ashish Kalia)
Member (J)

(A. K. Bishnoi)
Member (A)

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